

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

14.

IA-5840/2023 in C.P.(IB)/1255(MB)/2020

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 06.08.2024

NAME OF THE PARTIES: Agrasen Trade Merchants Private Limited
Vs
Moli Merchant Traders Private Limited

SECTION: 7, 54(1) OF INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

1. At the request of the proxy Counsel for the Applicant saying that arguing Counsel is before the Hon'ble High Court, hence, unable to attend today and seeks time.
2. List this matter on 20.09.2024.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)